

**Memorandum against two former
Chief Ministers of Karnataka**

2202. SHRI VAYALAR RAVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether memoranda were submitted to the Government against two former Chief Ministers of Karnataka; and

(b) the action taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Memoranda of allegations were received by the previous Government against two former Chief Ministers of Karnataka, in 1964 and 1970.

(b) After examining the matter, the then Central Government came to the conclusion that there was no ground for any action on these Memoranda.

**Role played Gandhi Smarak
Nidhi during Emergency**

2203. SHRI DURGA CHAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the role of Gandhi Smarak Nidhi Punjab, Haryana, and Himachal Pradesh Branch during emergency;

(b) if so, the facts thereof;

(c) the amount of financial assistance given to this Branch by the Central Government during the last three years, year-wise;

(d) the extent of control the Central Government are having over the functioning of Gandhi Smarak Nidhi and particularly this branch in these States;

(e) whether Government propose to split up this branch into each unit for Punjab, Haryana and Himachal Pradesh separately; and

(f) if so, the facts thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (f). Detailed information has been called for from the Governments of Punjab, Haryana and Himachal Pradesh and from the concerned Departments of the Government of India and it will be laid on the Table of the House.

Pathankot-Mandi State Highway

2204. SHRI DUGRA CHAND: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is a heavy traffic including military, domestic and tourists, on Pathankot-Mandi State highway;

(b) if so, whether Government are contemplating to make State highway as National highway to cope with increasing traffic line and 2nd defence line feeding roads with the China border; and

(c) if so, when it is likely to be done?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The average traffic intensity between Pathankot and Holta (near Palampur) varies from 1200 to 2000 Passenger Car Units per day. This traffic is considered somewhat heavy for a single-lane road in hilly region. The traffic intensity between Holta and Mandi is below 1000 Passenger Car Units per day and it can be considered as low to medium traffic in hilly areas.

(b) and (c). The road was included by the Government of Himachal Pradesh in their proposals for additions to the existing National Highway System in the Fifth Plan. However, due to the financial stringency it was not possible for the Government of India to include this road in the N.H. System.

The road, however, is being developed by the Border Roads Development Board entirely at Central Government's

cost through the Himachal Pradesh P.W.D. and it is already an existing Class 9 road i.e. singlelane standard. Certain works for widening of curves and construction/replacement of 11 Number of weak/damaged bridges are in hand.

Demands made by Employees of Central Secretariat and Allied Offices

2205. SHRI M. N. GOVINDAN NAIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the employees of Central Secretariat and allied offices recently observed a demonstration outside the house of the Prime Minister to press their demands; and

(b) if so, what are the demands they raised and Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Representatives of the Federation of the Central Secretariat and Allied Offices' Employees met the Prime Minister on the 1st June, 1977 and presented a Memorandum containing a number of demands.

(b) The demands are briefly stated below:—

1. Holding of the price line and strengthening of the public distribution system.
2. Immediate payment in cash of the money impounded under C.D. scheme.
3. Restoration of 5th instalment of Dearness Allowance.
4. Correction of faulty construction of consumer price index.
5. Reinstatement of victimised central Government employees for participation in legitimate trade union activities.
6. Scrapping of Desk Officer system.

7. Upgradation of 25 per cent posts of Lower Division Clerks to the level of Upper Division Clerks.
8. Stoppage of direct recruitment to all Class II posts.
9. Increase in ratio of assistants in Armed Forces Headquarters and Inter-Services organisations.
10. Removal of ban on recruitment of peons.
11. Regularisation of daily wages workers.
12. Promotion of educationally qualified Class IV employees, as LDCs on the basis of seniority.
13. Relaxation of educational qualifications for widows appointed on compassionate grounds to the posts of peons.
14. Merger of D.A. with pay.
15. Encashment of leave.
16. Computerisation in UPSC/A.F.H.Q.
17. Construction of 50,000 residential units in Delhi.
18. Stagnation increment.

A further meeting of the representatives of the Federation with the Prime Minister has been fixed for June 30, 1977. The question of Government's reaction on various demands does not, therefore, arise at this stage.

Employment to Dependents of Retiring Govt. Employees

2206. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a new item under the caption "Army offers jobs for Jawans' sons"; and